

PRINCIPAL DISTRICT & SESSIONS COURT, MADURAI BAIL LIST ON 03.03.2021

Sl No	CrIM P No	Accused Name	Cr. No	P.S	Sec.	Remand	Advocate names
1	1225/2021	Prabhu, S/o. Chinna Thevar @ Thevadra Thevar	907/2020	Valandur	174(3) Cr.P.C. @ 302 r/w 306 of IPC	1.2.2021	N.Mohideen Basha
2	1253/2021	Ram Ananth Gowtham @ Ravikumar Mangal S/o. Kukki Gowtham	2605/2020	K.Pudur	302 of IPC	20.12.2020	P.Amirtharaj
3	1338/2021	Nandhini Priya W/o. Balakrishnan	63/2021	Teppakulam	406,420 of IPC	28.1.2021	M.Karuppaiah
4	898/2021	Kalidoss S/o.Chinnadurai	63/2021	Theppakulam P.S	406 &420 IPC	AB	S.Thoppammal 6374834212
5	1374/2021	Mokkathai W/o. Murugan	11/2021	Usilampatti Taluk	174 of CrPC @ 302 of IPC	23.1.2021	N.Ranjith
6	1508/2021	C.Balamuthukumaran, S/o.Chandrasekar	10/2019	DCB Madurai	120(B) 419 465 468 471 and 420 of IPC	20.01.2021	R.Shankar Ganesh
7	1509/2021	1.Alagar, S/o.Pandi 2.Nagaraj, s/o.Gurusamy	2589/2020	Tallakulam	457 397 of IPC	28-12-2020	P.Manimaran

8	1543/ 2021	Kathirvel, S/o.Manickam	2589/ 2020	Tallakulam Town	457 397 Of IPC	28.12.2020	S.Ravi
9	1510/ 2021	C.Kanimozhi, D/o.Chinnathambi	39/ 2021	Kadupatti	4(1-A) TNP Act	12-02-2021	R.Vijayagopal
10	1511/ 2021	Mariammal, W/o.Kannan	1211/ 2020	Thirumangala m Town	147 148 452 323 302 109 120(b) of IPC	17-02-2021	N.Pandiarajan
11	1512/ 2021	K.Sivan @ Sivanraja, s/o.Kannan	1211/ 2020	Thirumangala m Town	147 148 452 323 302 109 120(b) of IPC	17-02-2021	N.Pandiarajan
12	1545/ 2021	Vijai, S/o.Dhevindran	2650/ 2020	S.S.Colony	147 148 342 294(b) 323 302 506(ii) of IPC	16.12.2020	C.Marimuthu
13	1585/ 2021	Ramesh @ Rakkadi Ramesh S/o. Ramasamy	105/ 2021	Koodalpudur	392,397,506(ii)) of IPC	17.2.2021	S.Sundar Rajan
14	1586/ 2021	Ramesh S/o. Ramu	39/ 2021	Sindhupatti	4(1-A) of TNP Act	19.2.2021	E.Sathish Rajkumar

15	1629/ 2021	Velmurugan, S/o.Rakkappan	65/ 2021	Samayanallur	174(3) Crpc & 302 IPC @ 498(A) & 306 of IPC	11.02.2021	K.M.Vivekananthan
16	1630/ 2021	Guruvaiya, S/o.Gurusamy	40/ 2021	Thirumangalam Taluk	4(1-A) TNP Act	08.02.2021	J.Arun Prasanth
17	1631/ 2021	Selvaraj, S/o.Ponnusamy	1512/ 2020	Thirupparankundram	304 of IPC	23.12.2020	A.Alexander
18	1632/ 2021	Bharath, S/o.Duraikannan	32/ 2021	Samyanallur	394 of IPC	23.01.2021	G.Elangovan
19	1633/ 2021	Suresh @ Vignesh or Kajol, S/o.Balasanmugam	4/ 2021	M.Chatrapatti	394 397 of IPC	23.01.2021	AK.Azagarsami

ANTICIPATORY BAIL PETITIONS

20	888/ 2020	Sekar @ Rajasekaran, S/o.Karuppan	1559/ 2019	Sellur	147 451 427 294(b) 506(i) IPC and Sec 4 of TNPEI Act	AB	P.Vijayaraghavan 9842416960
21	2855/ 2020	1.M.V.Kannan, S/o.Mani @ Villayutham 2. R.Sasikala, W/o.M.V.Kannan	331/ 2020	Avaniyapuram	294(b) 406 420 & 506(ii) of IPC	AB Interim 11.06.2020 INTEVEN ER	K.Jayaseelan 9843244370 M.Vijayan
22	1080/ 2021	T.Narayanan, S/o.Thangavel	5/ 2020	CCB Madurai	120(b) 403 406 418 420 465 467 468 474 of IPC	AB	S.Sureshkumar

23	1256/ 2021	J.Vinoth S/o.R. Jayapalan	160/ 2021	Sellur	341,294(b),30 7 of IPC	AB	K.Chandrakumar
24	1294/ 2021	1)Pawya D/o. Ravindran 2)S.Sumesh S/o. A.V.Santhosam	166/ 2021	Tallakulam	447,294(b),10 9,506(i) of IPC r/w 3(1) of TNPPDL Act	AB INTERVE NER	A.Nedunchelian D.Saravanan
25	1295/ 2021	1)Sethupathi @ Sethuraman S/o. Ammasi 2)Sudha, W/o. Arumugam	74/ 2021	K.Pudur	420 of IPC	AB	S.Subburaj
26	1380/ 2021	Shanthi W/o.Balamurugan	54/ 2021	Peraiyur	294(b),452 324,506(ii) of IPC and 4 of TNPWH Act	AB	PAT.S.IyappaKathir vel
27	1469/ 2021	Santhosh, S/o.Balamurugan	54/ 2021	Peraiyur	294(b),452,32 4,506(ii) of IPc and 4 of TNPWH Act	AB	PAT.S.IyappaKarthir vel
28	1381/ 2021	S.Nagasambatham @ Rajes S/o.S.Samy Kannan	79/ 2021	Samayanallur	294(b),323, 506(ii), 379(NP) of IPC and 4 of TNPWH Act	AB	S.HariGopala Krishnan
29	1464/ 2021	1.Alagumurugan, S/o.Mani @ Mani Andar 2.Vickram, s/o.Gunasekaran	50/ 2021	Sholavandan	294(b),323,32 6,506(ii)of IPC	AB	I.Kannan

30	1523/ 2021	1.R.Jegan, S/o.Ravindran 2.J.Thennarasi, W/o.R.Jegan	41/ 2021	Appanthirup athi	366 of IPC	AB	M.Abdul Hakkim
31	1670/ 2020	1.S.Manikandan, S/o.Suymbu 2.Muthuselvi, W/o.Krishnakumar 3.Vijayarani, W/o.Suymbu	17/ 2020	Thilagar Thidal	498(A) 506(i)of IPC	AB	R.Aravind Raj 9444336147
32	1553/ 2021	1. Karthick, S/o.Periyasamy 2. Vasimalai, S/o.Periyakaruppan 3. Kuzhanthaivel, S/o.Periyakaruppan 4. Mariyammal, W/o.Periyasamy	14/ 2021	Elumalai	294(b) 448 323 324 427 506(i) of IPC @ 109 of IPC	AB	M.Kubendiran
33	1554/ 2021	1. T.Sathishkumar, S/o.Thavamoorthy 2. T.Manoj Prabhakar, S/o.Thavamoorthy	1463/ 2020	Vilakuthoon	294(b) 323 380 506(i) of IPC and 4 of TNPWH Act	AB	A.Prakash
34	1555/ 2021	1. Kuzhanthaivel, S/o.Periyakaruppan @ Tharmar 2. Vasimalai, S/o.Periyakaruppan @ Tharmar 3. Periyasamy, S/o.Periyakaruppan 4. Karthik, S/o.Periyasamy 5. Mahendran, S/o.Periyasamy 6. Mariyammal, W/o.Periyasamy 7. Manjula, D/o.Periyasamy 8. Manonmani, D/o.Nagaraj 9.Karuppayi, W/o.Tharmar	18/ 2021	Elumalai	147 148 294(b) 323 324 and 506(ii) of IPC	AB	M.Kubendiran

35	1634/2021	1. Balamurugan @ Ballu Bala, S/o.Ravi 2. Raja, S/o.Ravi	83/2021	Subramaniapuram	147 148 294(b) 323 324 506(ii) and 379(NP) IPC	AB	L.Sivakumar
36	1635/2021	1.Senthil, S/o.Marnattan 2. B.Nathiya, W/o.Balamurugan	Not Known/ 2021	Vadipatti	294(b) 506(ii) 323 324 of IPC	AB	R.Janarthanan
37	1636/2021	A.Nagarajan, S/o.Arumugam	170/2021	PEW Madurai	4(1) (aaa), 4(1-A) of TNP Act r/w 7 of TNRS Rules r/w 468 471 420 and 328 of IPC	AB	R.Shankar Ganesh
38	1637/2021	1.A.Saravanakumar, S/o.Arumugam 2. R.Vigneshwaran, S/o.M.Rajasekaran 3. S.Rajesh, S/o.Subramanian 4. S.Ramesh, S/o.Subramanian	66/2021	Alanganallur	294(b) 323 324 & 506(ii) of IPC	AB	R.Rajaguru

CONDITION RELAXATION PETITION

39	1353/2021	A.ramesh, S/o. Arunagiri	22/2021	Othakkadai	447,379(NP) of IPC and Sec.3 (1) of TNPPDL Act	K.Thenrajan
40	1354/2021	R.Jeyachandran S/o.Ramasamy	2/2008	CCIW (CID) Madurai	409,420, 467,468, 471, 477(A) r/w 120(b) of IPC	C.G.Pethanaraj
41	1358/2021	1)Sangar S/o.Ponnusamy 2)Ravikumar S/o.Thinagaran 3)Vinothkumar S/o.Saravanan 4)Arunpandi S/o.Maruthupandi	1890/2020	Alanganallur	342,294(b),324 and 307 of IPC	M/s.Guruprakash

42	1564/2021	Muthukumar, S/o.Veeranan	471/2020	Anna Nagar	302 of IPC	A.K.Alagarsamy
43	1638/2021	1. Mani, S/o.Ambalam 2. Jeya, W/o.Mani 3. Jeyakodi, S/o.Mani	21/2020	Melur AWPS	498(a) 323 418 of IPC	A.Raman
44	1639/2021	Selvam @ Thoothai Selvam, S/o.Maruthamuthu	1465/2020	Perungudi	147 148 427 452 342 324 302 and 506(2) of IPC	R.Kannan
45	1640/2021	1.Kannan, S/o.Latchumanan 2.Pitchaimmal, W/o.Latchumanan	2066/2020	Checkkanurani	294(b) 427 447 509 and 506(ii) of IPC and Sec 4 of TNPWH Act.	O.D.Rajkumar
46	1641/2021	Rameshbabu, S/o.Thillainathan	1227/2020	Thirumangalam Town	147 148 341 302 r/w 109 of IPC	S.Ravi
47	1642/2021	Surya @ Suriya, S/o.Raja	121/2021	Karimedu	147 148 294(b) 323 324 and 506(ii) of IPC	V.Chidhambaram
48	1643/2021	1. Tameem Ansari, S/o.Sahul Hameed 2. Pilal Mohammed, S/o.Sahul Hameed 3. Prem Nazeer, S/o.Alisubakani 4. Syed Mohammed, S/o.Mohammed Arif	685/2020	Kottampatti	294(b) 323 324 506(i) of IPC	C.Sasikumar

CONDITION MODIFICATION PETITION

49	853/2021	Karanthamalai Kannan, S/o. Alagukonar	2547/2020	K.Pudur	294(b) 323 506(i) of IPC r/w 4 of TNPWH Act	I.Kannan
----	----------	---------------------------------------	-----------	---------	---	----------

TIME EXTENSION PETITION

Sl No	CrIMP No	Accused Name	Cr. No	P.S	Sec.	Advocate names
50	1400/2021	T.Dharmarajan S/o.Thirumeni Pillai	1342/2020	Subramaniya puram	294(b),323 and 506(i) of IPC	K.Manvalan
51	1644/2021	1.Ramani, W/o.Vijayaraj 2. Stalin, S/o.Vijaya Raj 3. Priya, W/o.Manivannan 4. Nithya, W/o.Ramakrishnan	936/2020	Koodalpudur	147 294(b) 324 506(2) IPC and 4 of TNPWH Act	S.Sundarrajan
52	1645/2021	1. Podusa Devi @ Podusa, W/o.Sanjeevi 2. Rajangam, S/o.Pitchai	935/2020	Koodalpudur	294(b) 324 and 506(ii) of IPC and Sec.4 of TNPWH Act	M.Chandrabose

AMENDMENT PETITION

53	1646/2021	Muthumurugan, S/o.Gangatharan	52/2021	Samayan allur	147,148,294(b) 324 341 and 506(ii) of IPC	D.Arunkumar
----	-----------	----------------------------------	---------	---------------	---	-------------

SUSPENSION OF SENTENCE

54	Crmp No.1316/2021 & CRLR No.28/2021	Kalidoss @ Pallukalidoss, S/o.Murugan	LIR No.16/2020	Thideer Nagar	S.Rajasekaran
55	Crmp No.1647/2021 in CRLA.No.34/2021.	J.H.Raja, S/o.J.T.Hariram Vs Eagle Food Products Its Rep – R.Muthumani	-		K.P.Kamalakaran
56	Crmp No.1648/2021 in CRLA.No.35/2021.	Koteeswaran @ Vijay, S/o.Meenakshi Sundaram	46/2015	Railway Police Station, Madurai	N.Tamilmani